

**Central Administrative Tribunal  
Principal Bench**

**CP - 470/2018  
OA - 2219/2018**

**New Delhi, this the 5<sup>th</sup> day of October, 2018**

**Hon'ble Mr. K.N. Srivastava, Member (A)  
Hon'ble Mr. S.N. Terdal, Member (J)**

Rajesh Kumar Pandit (Aged about 25 years)  
S/o RajharnPandit  
R/o D-156, Saurabh Vihar, Badarpur  
New Delhi – 110 044.

....Petitioner

(By Advocate : Mr.Amit Chawla)

Versus

1. Sh. Anant Narayan Nanda  
Secretary  
(Ministry of Communication and IT)  
Department of Posts  
DakBhawan, Sansad Marg, New Delhi – 110001.
2. Sh. Laxmi Narayan Sharma  
Chief Postmaster General  
Dak-Tar Bhawan, G.P.O. Parliament Street  
New Delhi – 110001.

....Respondents

(By Advocate :Ms. Rajive R. Raj)

**ORDER (ORAL)**

**Mr. K.N. Srivastava, Member (A)**

Mr. Amit Chawla, learned counsel for applicant submits that the Tribunal's order dated 30.05.2018 passed in OA 2219/2018 has been complied with by the respondents, and as such, this CP has become infructuous. Dismissed as such. Notices issued to the respondents stand discharged.

**(S.N. Terdal)  
Member (J)**

*/anjali/*

**(K.N. Srivastava)  
Member (A)**